

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.685/2014

Friday, this the 9th day of October, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B. K. Sinha, Member (A)**

Ramesh Kumar s/o Lacchi Ram
r/o G-87A, Lajpat Nagar
Sahibabad, Ghaziabad, UP

.. Applicant
(Mr. Shreya Mukerjee, Advocate)

Versus

1. Union of India through its Secretary (Sports)
Ministry of Youth Affairs and Sports
Shastri Bhawan, New Delhi
2. Sports Authority of India
Through its Director General
SAI Head Office Building
Jawahar Lal Nehru Stadium
Lodhi Road, New Delhi
3. Mr. Ranbir Singh
(Office Superintendent)
Through R.D. SAI NRC, Sonepat
4. Mr. B K Vaid (since retired)
Service through
Director General, SAI
Jawahar Lal Nehru Stadium
Lodhi Road, New Delhi
5. Mr. L.D. Verma (since retired)
Service through Director General, SAI
Jawahar Lal Nehru Stadium
Lodhi Road, New Delhi

.. Respondents
(Ms. Noopur Singal, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

The sole grievance brought forth by the applicant in the present Original Application is that in terms of the seniority list dated 8.4.2015

(Annexure A-4 to the rejoinder), his seniority as Lower Division Clerk was depressed, thus there was a consequential ramification on his further promotional avenues. In Contempt Petition No.366/2015, the respondents herein have taken a stand that the said seniority list was withdrawn. The Order passed by the Tribunal in aforementioned Contempt Petition, taking note of the aforesaid stand of the respondents, reads thus:-

“Learned counsel for the respondents submitted that the seniority list dated 08.04.2015 has been recalled. He also made a reference to reply filed on behalf of the respondents along with supporting affidavit 24.09.2015, which was filed vide diary no. 8046. Para 4 of the affidavit read thus:-

“4. It is hereby most respectfully submitted that in pursuance to an in compliance of the order dated 26.08.2015 passed by this Honble Tribunal, the impugned seniority list dated 08.04.2015 has been recalled and stands withdrawn with immediate effect. (Annexure-1).”

2. In view of the stand taken by the respondents, the CP is disposed of. Notice issued to the respondent stands discharged.”

2. In view of the aforementioned, Original Application is disposed of with direction to the respondents to consider the applicant for his promotion to the post of Upper Division Clerk disregarding the seniority list dated 8.4.2015 and relying upon the seniority list *in vogue* prior thereto. No costs.

(Dr. B.K. Sinha)
Member (A)

October 9, 2015
/sunil/

(A.K. Bhardwaj)
Member (J)